

ISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Guidelines on Police training programmes covering among other items, use of scientific aids to investigation had been circulated by the Government of India to the State Governments in February, 1986.

[*Translation*]

Memo Submitted by All India Trade Union Federation

562. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether All India Trade Union Federation has submitted a memorandum to Government in support of the demands of the workers recently;

(b) if so, the main demands of the federation; and

(c) the steps being taken to meet their demands and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) The All India Trade Union Federation has raised the following demands:

- (i) To set up Lok Adalats to clear the labour disputes;
- (ii) Equal participation of Employers and Employees in Industries;
- (iii) 30% reservation in the Parliament/State Legislative Assemblies for representatives of workers;

(iv) Equal payment of wages/Bonus and Gratuity to all the Industrial/Commercial Workers; and

(v) Stringent action against organisations violating labour laws.

(c) The demands are being examined.

[*English*]

Labour Ministers Conference

563. SHRI CHANDRESH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether Labour Ministers Conference was held on 20 December, 1990 at Delhi;

(b) if so, the States which participated in the Conference;

(c) the issues discussed and decisions taken;

(d) the time by when these decisions are likely to be implemented; and

(e) how many such Conferences of State Labour Ministers, Labour Secretaries, Chief Labour Commissioners were held from 15 December, 1989 to 30 November, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) A list of States and Union Territories which participated in the 39th Conference of Labour Ministers is attached as Statement-I.

(c) The items of agenda for the Conference and the major conclusions reached in